NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TP(HC)/177,178/CAA /2017

NAME OF THE TRANSFEROR

: REEVA SECURITIES CONSULTANCY SERVICES

PVT LTD

NAME OF THE TRANSFERRE

: PINK MANAGEMENT CONSULTANCY PVT LTD

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

Signature

J B.D hanavaj

ORDER

Mr. B. Dhanaraj, Counsel for the Applicant present and submitted arguments in CA Nos.208 and 209/2017. Heard. Reserved for orders.

MEMBER (TECHNICAL)

ghk

MEMBER (JUDICIAL)